## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO.

: CA/93/2017

IN

PETITION NUMBER

: TCP/203/2016

NAME OF THE PETITIONER(S)

: G. Palanisamy & another

NAME OF THE RESPONDENT(S)

: M/s P.M.P. Lungi Private Limited & 8 others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

ANGRADER APPEROS. D. A. HINGES YMY L.

A. Charde sele-K. Moorly

## ORDER

Mr.A.G.Sathyanarayana, Counsel for the petitioner Mr.A.Chandrasekar, Counsel for R2 to R4 present. Mr.K.Moorthy, Counsel for R7 present. It has been submitted by the counsel for both the parties that the settlement talks are in progress and four week's time be granted for reporting the same. At request time is enlarged. Put up on 27.09.2017 at 10.30 A.M.

-54-(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

-Sd-(Ch.MOHD SHARIF TARIO) **MEMBER (JUDICIAL)** 

hv